From,

Registrar General, High Court of Judicature at Allahabad.

To,

The Director, Judicial Training & Research Institute (JTRI), Vineet Khand, Gomti Nagar, Lucknow.

No. 372/Admin.(Services)/2025 Dated: Allahabad: July 29, 2025.

<u>Subject: Regarding nomination of 104 Judicial Officers for 40 Hours MCPC Training of Judge Mediators.</u>

Sir,

With reference to Institute's letter no. JTRI/2025-3054 dated 24.07.2025, on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal of nomination of 104 Judicial Officers for participation in the 40 Hours MCPC Training of Judge Mediators consisting of orientation session and technical sessions on 01st August, 2025 at 06:00 P.M. to be held **through online mode** and to nominate all the 104 Judicial Officers (at **enclosed List-A**) for participation in the said training programme.

I am, therefore, to request you to kindly take necessary action accordingly.

Yours sincerely,

sd/-(Rajnesh Kumar) Registrar (J) (Services) "For Registrar General"

No. 372(i)/Admin.(Services)/2025 Dated: Allahabad: July 29, 2025

Copy forwarded to:-

- 1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
- **2.** The Member Secretary, U.P. State Legal Services Authority, Lucknow for kind information and necessary action.
- **3.** All the **concerned** District & Sessions Judges with the request to kindly inform the officers concerned accordingly at their **respective** Judgeship.

sd/-(Satish Kumar Pushkar) Joint Registrar (Services) "For Registrar General"

<u>List-A</u>

S.L. No	Name of District	Name of the Officers with their Designation
		1. Sri Mridul Dubey, Additional District & Sessions Judge
1	Agra	2. Sri Shiva Nand Gupta, Additional Civil Judge (Sr. Div.)/A.C.J.M.,
		3. Sri Achal Pratap Singh, Special C.J.M.
2	Aligarh	4. Sri Nitin Srivastava, Addl. District & Session Judge (Sec. DLSA).
		5. Sri Shivam Kumar, Chief Judicial Magistrate
3	Ambedkar Nagar	6. Sushri Jahnavi Verma, Nyayadhikari, Gram Nyayalaya, Alapur-Ambedkar Nagar.
4	Auraiya	7. Sri Vikas Goswami, Special Judge (SC/ST, Prevention of Atrocity Act)
		8. Sushri Shalini Tyagi, Judicial Magistrate
5	Ayodhya	9. Sushri Sulochna Verma, Addl. Civil Judge (Jr. Div.)
6	Azamgarh	10. Sri Anupam Kumar Tripathi, Civil Judge (Sr. Div.) (MP/MLA)
7	Baghpat	11. Smt. Neeru Sharma, Addl. District & Sessions Judge (FTC)
8	Bahraich	12. Sushri Piyushika Tiwari, Civil Judge (Jr. Div,) Kaiserganj-Baharaich
	D - III -	13. Sri Pratham Kant, A.D.J. (POCSO)
9	Ballia	14. Sri Gyan Prakash Tiwari-II, Additional District & Sessions Judge, (MP/MLA).
10	Balrampur	15. Sri Vinod Kumar Baranwal, Principal Judge, Family Court.
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11	Banda	16. Sri Shiv Shakti Harsh Vardhan, Additional Civil Judge (Jr. Div.)
12	Barabanki	17. Sri Shrikrishna Chandra Singh, Addl. District & Sessions Judge, (Sec. DLSA).
		18. Dr. Preeti Bhasker, Civil Judge (Jr. Div.) (14 th Finance Commission)
13	Bareilly	19. Sri Shubham, Judicial Magistrate.
14	Basti	20. Sri Pramod Kumar Giri, A.D.J. (FTC) (M.P./M.L.A)
15	Bhadohi	21. Sri Lokesh Kumar Mishra, A.D.J. (POSCO)
		22. Sri Arijeet Singh, Addl. Civil Judge (Jr. Div.)
16	Bijnor	23. Sri Shrey Shukla, Addl. District & Sessions Judge (Sec. DLSA)
		24. Sri Shantanu Tyagi, Addl. Civil Judge (Sr.Div.)/A.C.J.M. (MP/MLA)
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17	Budaun	25. Sri Saurabh Saxena, Addl. District & Session Judge
18	Bulandshahar	26. Smt. Aradhna Singh, Civil Judge (Jr. Div.) (FTC)
19	Chandauli	27. Sri Paritosh Shrestha, A.D.J (FTC)
20	Chitrakoot	28. Smt. Renu Mishra, A.D.J. (POCSO)
		29. Smt. Neelu Mainwal, A.D.J (FTC)

		30. Sri Manoj Kumar Tiwari-II, Addl. District & Session Judge (Sec. DLSA)
21	Deoria	31. Sushri Shalini Chaudhary, Judicial Magistrate.
		32. Sri Kamaluddin, Addl. District & Sessions Judge (Sec. DLSA)
22	Etah	33. Smt. Sarika Goyal, Addl. District & Sessions Judge
		34. Sushri Jagrati Kesarwani, Addl. Civil Judge (Jr. Div.)
22	T74 1	
23	Etawah	35. Sushri Arushi Sharma, Civil Judge (J.D)(FTC) (Crime Against Women)
24	Farukkhabad	36. Smt. Ritika Tyagi, Addl. District & Sessions Judge.
25	Fatehpur	37. Sri Mahendra Kumar-II, A.D.J. (POCSO)
26	Firozabad	38. Sri Atul Chaudhary, Addl. District & Sessions Judge (Sec. DLSA)
27		39. Sri Vikas Nagar, A.D.J. (POCSO)
	Nagar	40. Smt. Ankita Singh-IV, Judicial Magistrate.
		41. Sri Gaurav Sharma, Special Judge (SC/ST, Prevention of Atrocity Act),
		42. Sri Kumar Mitakshar, Addl. District & Sessions Judge (Sec. DLSA)
28	Ghaziabad	43. Sri Sanjay Singh-II, Additional Civil Judge (Sr. Div.)/A.C.J.M.,
29	Ghazipur	44. Sushri Diksha Tripathi, Addl. Civil Judge (Jr. Div.)
20	Gonda	45. Sri Danish Hasnain, Addl. District & Sessions Judge, (Sec. DLSA)
30		46. Sushri Pratibha Shukla, Addl. Civil Judge (Jr. Div.)
31	Gorakhpur	47. Sri Saurav Singh, Additional Civil Judge (Sr. Div.)/A.C.J.M.
32	Hamirpur	48. Sri Abhishek Tripathi-I, A.C.J.M., (J.M, Economic Offences), (MP/MLA)
33	Hapur	49. Sushri Bindiya Bhatnagar, Civil Judge (Jr. Div.)
34	Hardoi	50. Sri MD. Zishan Khan, Civil Judge (Jr. Div.) (West)
34	Haruoi	30. SH WD. Zishan Khan, Civii Judge (Ji. Div.) (West)
35	Hathras	51. Smt. Madhvi Singh, ADJ (FTC)
36	Jalaun at Orai	52. Sri Arpit Singh, Civil Judge (Sr. Div.) (MP/MLA)
37	Jhansi	53. Sri Jitendra Yadav, Spl. Judge (E.C. Act) (MP/MLA)
38	J. P. Nagar (Amroha)	54. Smt. Hemlata Tyagi, A.D.J. (POCSO)
39	Kannauj	55. Sri Ajay Kumar Srivastava-IV, Additional District & Sessions Judge.
40	Kanpur Dehat	56. Sri. Himanshu Kumar Singh, Addl. District & Sessions Judge (Sec. DLSA)
	•	57. Sushri Sakshi Dhama, Addl. Civil Judge (Jr. Div.)
41	Kanpur Nagar	58. Sushri Rewa, Judicial Magistrate.
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42	Kasganj	59. Sushri Akansha, Civil Judge (Junior Div.) (FTC) (14 th Finance Commission)
43	Kaushambi	60. Sri Ashok Kumar Srivastava, A.D.J. (POCSO)
44	Kushi Nagar	61. Sushri Jyotsna Nagvanshi, Civil Judge (Jr. Div.) (FTC) (Crime Against Women)
45	Lakhimpur Kheri	62. Sushri Anamika-II, Addl. Civil Judge (Jr. Div.)
46	Lalitpur	63. Sri Ravi Shankar Gupta, Chief Judicial Magistrate (MP/MLA)64. Sri Devpriy Saraswat, Civil Judge (Jr. Div.)
47	Lucknow	65. Sri Rajneesh Mohan Verma, Judge, Special Court, CBI, Court No. 04.
48	Maharajganj	66. Sushri Neha Singh-II, Civil Judge (Jr. Div.) (FTC)
49	Mahoba	67. Smt. Sandeep Chauhan, A.D.J. (POCSO)
50	Mainpuri	68. Sri Vimlesh Saroj, Chief Judicial Magistrate.69. Sri Gaurav Singh, Judicial Magistrate.
51	Mathura	70. Sri Navneet Kumar, Addl. Civil Judge (Jr. Div.) 71. Sri Aviral Umrao, Civil Judge (Jr. Div.) Chhata-Mathura.
52	Mau	72. Sushri Priyanka Azad, Judicial Magistrate.
53	Meerut	73. Sri Jayendra Kumar, Addl. District & Sessions Judge.
54	Mirzapur	74. Sri Abhishek Singh, Civil Judge (Junior Div.) (FTC) (Crime Against Women)
55	Moradabad	75. Smt. Chhaya Sharma, Addl. District & Sessions Judge.
56	Muzaffarnagar	76. Dr. Devendra Singh Fauzdar, Additional Chief Judicial Magistrate, (J.M. Economic Offences) (MP/MLA)
57	Pilibhit	77. Sushri Soumya Bhardwaj, Civil Judge (Jr. Div.)
58	Pratapgarh	78. Sri Sumit Panwar, Addl. District & Sessions Judge (Sec. DLSA).
59	Prayagraj	79. Sri Shashi Kumar, Addl. Civil Judge (Sr. Div)/ACJM
60	Raebareli	80. Sushri Shreya Solanki, Addl. Civil Judge (Jr. Div.)
		81. Sushri Samriddhi Mishra-II, Addl. Civil Judge (Jr. Div.)
61	Rampur	82. Sri Ambareesh Tripathi, Civil Judge (Sr. Div.)
		83. Kumari Sweta, Nyayadhikari, Gram Nyayalaya Bilaspur-Rampur
		84. Sri Ankit Raj Singh, Addl. Civil Judge (Sr. Div)/ACJM
62	Saharanpur	85. Sri Ratn Shekhar Nirmal, Addl. Civil Judge (Jr. Div.)
63	Sambhal at Chandausi	86. Smt. Ragini, Spl. J. (SC/ST, Pev of Atrocity Act)

Sant Kabir Nagar	87. Sushri Nidhi Mishra, Civil Judge (Jr. Div.) (FTC) (Crime Against Women)
Shahjahanpur	88. Sushri Ayushi, Addl. Civil Judge (Jr. Div)89. Sushri Umaima Shahnawaz, Judicial Magistrate.
Shamli at Kairana	90. Sri Ankit Kumar-I, Civil Judge(Junior Div.) Kairana Shamli at Kairana
Shravasti at Bhinga	91. Sri Amar Singh-II, Nyayadhikari, Gram Nyayalaya, Ekauna-Shravasti.
Siddarth Nagar	92. Sri Manoj Kumar Tiwari-I, Spl. J. (SC/ST, Prv. Of Atroci Act) 93. Sri Anubhav Katiyar, Chief Judicial Magistrate (MP/MLA)
Sitapur	94. Sri Bhagirath Verma, A.D.J. (POCSO) 95. Sri Narendra Nath Tripathi, Addl. District & Sessions Judge (Sec. DLSA) 96. Smt. Nisha Jha, Additional Principal Judge, Family Court
Sonbhadra	97. Sri Yadvendra Singh-II, Civil Judge (Jr. Div)
Sultanpur	98. Sushri Sonali Soni, Addl. Civil Judge (Jr. Div)
Unnao	99. Dr. Satyawan Singh, Addl. District & Sessions Judge
Varanasi	100. Smt. Sandhya Srivastava, Spl. J. (SC/ST, Prv. Of Atroci Act)101. Sri. Rajiv Mukul Pandey, Additional Chief Judicial Magistrate, (J.M.
	Economic Offences)
Officer posted at U.P.S.L.S.A., Lucknow	102. Sri Sanjay Singh-I, Member-Secretary103. Sri Santosh Kumar-II, Secretary104. Sri Nishchal Shukla, Deputy Secretary
	Shahjahanpur Shamli at Kairana Shravasti at Bhinga Siddarth Nagar Sitapur Sonbhadra Sultanpur Unnao Varanasi Officer posted at U.P.S.L.S.A.,